

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3452**

TO BE ANSWERED ON THE 10TH AUGUST, 2021/ SRAVANA 19, 1943 (SAKA)

REIMBURSEMENT OF AMOUNT TO ODISHA

3452. SHRI MAHESH SAHOO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an amount of Rs. 50.56 crore audited and recommended for reimbursement by the Internal Audit Wing of the Ministry is yet to be reimbursed to the State of Odisha by the Government; and

(b) if so, the reason for the delay along with the time by which the payment is likely to be processed?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (b)

(i) Reimbursement under the Security Related Expenditure (SRE)

Scheme is of recurring and continuous nature. The reimbursement of claims under the SRE Scheme is done for admissible items on the basis of verification of records of the claims by the Internal Audit Wing of the Ministry of Home Affairs and approval of the SRE Standing Committee.

(ii) The Internal Audit Wing (IAW) of the Ministry of Home Affairs has audited all the claims, produced by the Odisha State, up to September, 2020.

(iii) Based on the audited claims/approved Annual Work Plans/approval of SRE Standing Committee ₹182.01 crore has been released to Odisha State in last five years in terms of scheme guidelines. The year-wise details are as under:

Financial Year	Fund released (in ₹ crore)
2016-17	16.56
2017-18	125.82
2018-19	12.72
2019-20	12.81
2020-21	14.10
